

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).9 2 4 3 / 2 0 0 6

(From the judgment and order dated 2 8 . 5 . 2 0 0 4 in Writ Petition No.5 1 1 2 9 of 2 0 0 3 passed by the High Court of Judicature at Allah abad and the order dated 9.1 2 . 2 0 0 4 passed by the Industrial Tribunal (V) in Adjudication Case No.4 2 of 199 8)

W O R K M E N T H R . H I N D U S T A N L E V E R M A Z D O O R S .
)

Petitioner(s)

V E R S U S

H I N D U S T A N L E V E R S L T D .

Respondent(s)

(With appln(s) for c/delay in filing SL P and c/delay in filing rejoinder affidavit and with prayer for interim relief and office report)
(for final disposal)

Date: 2 2 / 0 4 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

H O N ' B L E M R . J U S T I C E P . P . N A O L E K A R
H O N ' B L E M R . J U S T I C E V . S . S I R P U R K A R

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Jai Singh, Adv.
Ms. Jyoti Mendiratta, Adv.

For Respondent(s) Mr. Sandeep P r a b h a k a r , Adv.
Mrs. Manik Ka r a n j a w a l a , Adv.
Mr. Manu Agarwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after summer vacation.

(K. K. Chawla)
Court Master

(Neeru Bal a Vij)
Court Master